

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Appeal No. 78 of 2017 (SZ)**

**Appellant(s)**

Biju T.D.  
Thottakara House, Amalapuram,  
Ayyampuzha Village,  
Aluva Taluk, Ernakulam District.

Vs. **Respondent(s)**

Union of India,  
Rep by its Director,  
Ministry of Environment, Forest &  
Climate Change, rep by its Secretary,  
Paryavaran Bhawan, CGO Complex,  
Lodhi Road, New Delhi and others

**Legal Practitioners for Appellant(s)**

M/s Taours Associates,

**Legal practitioners for respondent(s)**

M/s Vidyalakshmi for R2,  
M/s E.K. Kumaresan for R3 to R5,  
M/s Baby Kuriakose for R7.

Note of the Registry	Orders of the Registrar
Order No.	Date: 18.09.2018  Appellant & counsel not present. Private notice to R1 not sent. No representation for respondents. For appearance of both and private notice to R1 and reply of other respondents call on 22.10.2018.  (Tmt. Meena Satheesh) Registrar